## GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:4422 ANSWERED ON:20.02.2014 IRRIGATION IN TAMIL NADU Tagore Shri Manicka;Vijayan Shri A.K.S.

## Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of irrigation projects being run by the Union Government in Tamil Nadu;
- (b) the details of the amount demanded by the State Government and the amount allocated and issued therefor by the Union Government during the last three years and the current year;
- (c) whether any proposals/demands of Tamil Nadu Government related to irrigation projects are pending with the Union Government; and
- (d) if so, the time by which a decision is likely to be taken on the concerned proposals/demands?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE AND WATER RESOURCES (SHRI GHULAM NABI AZAD)

(a)&(b) Irrigation being a State subject, irrigation projects are planned, executed and maintained by State Governments depending on their priorities. Government of India provides technical and financial assistance to State Governments with a view to encourage implementation of irrigation projects through various schemes and programme. Assistance is provided to the States by Union Government under Accelerated Irrigation Benefits Programme (AIBP) and Repair, Renovation and Restoration (RRR) of water bodies scheme on their requests and as per the Guidelines of these schemes for their completion.

During last three years, no proposal in respect of Major/Medium/Surface Minor Irrigation Projects has been received from Government of Tamil Nadu for Central Assistance (CA) under AlBP. Also during last three years, no proposal in respect of revival of water bodies has been received from Government of Tamil Nadu for Central Assistance (CA) under RRR of water bodies scheme.

(c)&(d) does not arise in view of (a) & (b) above.